

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3037
(To be answered on the 17th December 2015)**

CHARGING OF DEVELOPMENT FEE ON FLYERS

3037. DR. KIRIT SOMAIYA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Mumbai International Airport Limited (MIAL) has sought a hike in the Development Fee on flyers;
(b) if so, the details thereof;
(c) whether MIAL has already been charging Development Fee on flyers;
(d) if so, the quantum of development fee collected during the last three years and the current year, year-wise;
(e) the reasons for seeking further hike in the Development Fees; and
(f) whether the views of all stakeholders has been taken/received in this regard, if so, the details thereof and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a) & (b): Yes, Madam. Mumbai International Airport Private Limited (MIAL) has approached Airports Economic Regulatory Authority of India (AERA) to allow levy and collection of Development Fee (DF) at Chhatrapati Shivaji International Airport (CSIA), Mumbai to the tune of Rs. 518 crores.
(c) & (d) Yes, Madam. MIAL has collected Rs. 252 crores during FY 2012-13, Rs. 328 crores during FY 2013-14 and Rs. 409 crores during FY 2014-15 as Development Fee.
(e) MIAL has sought levy and collection of additional DF for its contribution of Rs. 518 crores towards construction of two metro stations at CSIA, Mumbai.
(f) AERA has issued a Consultation Paper on 4th November, 2015 seeking stakeholders' comments on its proposal to allow levy of Rs. 15 per

embarking domestic passenger and Rs. 75 per embarking international passenger towards Metro connectivity to the airport.
